

ITEM NO.1502
(For Judgment)

COURT NO.16

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4726/2010

VINAY EKNATH LAD

Appellant(s)

VERSUS

CHIU MAO CHEN

Respondent(s)

Date : 18-12-2019 This appeal was called on for pronouncement
of judgment today.

For Appellant(s) Mr. Rajesh Mahale, AOR

For Respondent(s) Mr. S.J. Amith, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

Hon'ble Mr. Justice Aniruddha Bose pronounced the Non-Reportable judgment of the Bench comprising Hon'ble Mr. Justice Deepak Gupta and His Lordship.

The appeal is allowed in terms of Non-reportable judgment.

Pending application, if any, shall stand disposed of.

(V.M. Bhatnagar)
Branch Officer

(Sarita Purohit)
AR-cum-PS

(Signed Non-Reportable judgment is placed on the file)